

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.188/06

Thursday this the 23rd day of March 2006

C O R A M :

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

R.Divya,
D/o.late K.P.Ramachandran Nair,
Parameswarath House, Vakayar P.O.,
Pathanamthitta District.

...Applicant

(By Advocate Mr.K.P.Satheesan)

Versus

1. The Chief Post Master General,
Kerala Circle, Thiruvananthapuram.
2. The Superintendent of Post Offices,
Pathanamthitta Division, Pathanamthitta.
3. Union of India,
represented by the Director General (Posts),
Dak Bhavan, New Delhi – 110 001.

...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 23rd March 2006 the Tribunal
on the same day delivered the following :

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The applicant is seeking an compassionate appointment in the Postal Department as her father expired on 31.7.2001 while he was working as Sub Post Master at Payyanamon, near Konni. Her case was rejected by Annexure A-1 order dated 1.2.2002 stating that it was not covered under the guidelines. Subsequently the applicant had submitted representations for which the same reply has been received in the year 2003. The applicant then filed Review Petition before the 1st respondent

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which is said to be still pending. Since being unmarried daughter of the deceased employee, the applicant is seeking compassionate appointment and in the interest of justice, I direct the 1st respondent to consider and dispose of the representation of the applicant at Annexure A-4 in accordance with the rules and communicate a decision to her within a period of two months from the date of receipt of a copy of this order. The O.A is disposed of at the admission stage itself. No order as to costs.

(Dated the 23rd day of March 2006)

SATHI NAIR
SATHI NAIR
VICE CHAIRMAN

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